GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION NO. 59 TO BE ANSWERED ON 02.02.2017

Employment Security to Sportspersons

†59. DR. RAVINDRA KUMAR RAY : DR. BHARATIBEN D. SHYAL :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to introduce any scheme to provide employment security to the sportspersons by providing employment in the private sector so as to encourage them to take sports more seriously; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a): There is no proposal under consideration of the Government to introduce any scheme to provide employment security to the sportspersons by providing employment in the private sector.

However, recruitment of meritorious sportspersons against vacancies reserved for sports quota is already being done in Central

Government offices in terms of extant instructions of the Ministry of Personnel, Public Grievances and Pension.

In terms of existing instructions of the Government, upto 5% of direct recruit vacancies in Group 'C' and erstwhile Group 'D' are reserved for meritorious sportspersons in Central Government offices.

Further, Ministries / Department of Government of India can recruit meritorious sportsmen in any year in relaxation of the recruitment procedure, to the extent that these, including all other reservations under existing orders, do not exceed 50% of the total number of vacancies proposed to be filled by direct recruitment. Central Government organizations and Public Sector undertakings recruit meritorious sportspersons including medal winners in international sports events from time to time for which they advertise in Employment News and other newspapers.

(b): In view of the reply to part (a) above, the question does not arise.
